

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, BOMBAY

OA.NO. 559/93

Shri Madhukar Shyam Upadhyay  
v/s

Applicant

Union of India & Ors.

For Respondents

CORAM: Hon'ble Vice Chairman Shri Justice M.S.Deshpande  
Hon'ble Member (A) Ms.Usha Savara

Appearance

Applicant in person

ORAL JUDGEMENT

Dated: 20.8.1993

(PER: M.S.Deshpande, Vice Chairman)

The applicant's grievance is that though he was selected in 1981, again sent for interview and came to be appointed in 1988. His grievance is that he should have been appointed pursuant to his first selection. It is apparent that the present application was filed in the year 1993, it is barred by limitation. The application is rejected.

*b. Savara.*

(MS.USHA SAVARA)

MEMBER (A)

*M.S.D.*

(M.S.DESHPANDE)

VICE CHAIRMAN

Mr.J.